

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 691-695 of 2018

IN THE MATTER OF:

NRC Ltd.

...Appellant

Vs

Punjab National Bank

....Respondent

Present:

For Appellant: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Ms. Aastha Trivedi and Ms. Chandreyee Maitra, Advocates.

For Respondent:

ORDER

06.11.2018: After some arguments, learned senior counsel for the Appellant on instruction from the Appellant sought permission to withdraw the appeal. Prayer is allowed but without any liberty to challenge same very impugned orders. The appeal stands disposed of as withdrawn.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

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